

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-48-2020**

Mr. Murat Tas

... Applicant

Versus

State of Goa through PI &amp; Anr.

... Respondents

Shri Rohan P. Desai, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 23<sup>rd</sup> September 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter on 01.10.2020.

**DAMA SESHADRI NAIDU, J.**

NH